

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3336
ANSWERED ON:12.02.2014
RIGHT TO EDUCATION ACT
Rane Dr. Nilesh Narayan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of meetings convened by the National Advisory Council since its constitution;
- (b) the number of States which have constituted the State Advisory Council under the Right to Education (RTE) Act;
- (c) whether the Government is contemplating to amend the RTE Act; and
- (d) if so, the details thereof and the reasons therefor and the time by which the said Act is fully implemented in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (d): A total of 6 meetings of the National Advisory Council constituted under section 33 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 have been held so far since it was constituted. A total of 20 States/UTs have constituted the State Advisory Councils under the RTE Act. At present there is no proposal to amend the RTE Act. All States /UTs have also notified their State RTE Rules to implement the RTE Act.